

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.331
ANSWERED ON 05.02.2024**

KENDRIYA VIDYALAYA IN SSB CAMP, BIRPUR

331. SHRI DILESHWAR KAMAIT:

Will the Minister of EDUCATION be pleased to state:

- (a) the time by which a Kendriya Vidyalaya will be established in the SSB camp situated in Birpur in the Supaul Parliamentary Constituency which is a very backward and flood prone border area of Bihar;
- (b) the reasons for not establishing the same by registering the land so far;
- (c) whether the land registration fee of Kendriya Vidyalaya, Birpur would be paid through the Paramilitary Forces Welfare Fund and if so, the details thereof along with the reasons for which the land registration has not been done till date;
- (d) whether the Government has any other scheme for the establishment of the said Kendriya Vidyalaya; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) to (e) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals for establishment of new KVs are subject to approval of the competent authority as per extant procedures. At present, 1251 KVs including 49 KVs in the State of Bihar are functioning across the country.

Proposals for opening of new KVs are considered with the commitment of the sponsoring authorities to provide requisite resources including land (free of cost) and rent free temporary accommodation till the construction of permanent Vidyalaya building as per KVS norms. A new Kendriya Vidyalaya at Sashastra Seema Bal (SSB) Camp Birpur, district Supaul, Bihar has been sanctioned in March, 2019 under the Sponsorship of Ministry of Home Affairs (MHA). However, the said KV could not be made functional as the requisite extent of land has not yet been leased / registered in favour of Kendriya Vidyalaya Sangathan (KVS). As per information received from MHA, there is no proposal in MHA regarding payment of land registration fee through Paramilitary Forces Welfare Fund for this KV.
